

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI**

**ORDER**

In compliance of the directions of the Hon'ble High Court of Delhi, New Delhi with respect of Special Courts (NI Act) [Pilot Project], Ms. Sarita Rani, Personal Assistant, EC: 77637001 is transferred from the Office Pool, Central District, Tis Hazari Courts, Delhi and posted in the Court of Sh. Chandra Bose, Presiding Officer, Special Court (NI Act) [Pilot Project] with immediate effect, till further orders.

Note:- Non-compliance of the order or proceeding on leave immediately will be deemed as deliberate insubordination and disciplinary proceedings shall be initiated against the delinquent, as per rules.

GIRISH KATHPALIA  
05:55 pm  
02.11.22

(GIRISH KATHPALIA)  
Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

No. 1934/82497-505 Admn.I/P&T/HQs/2022

Dated, Delhi the 02 NOV 2022

**Copy forwarded for information & necessary action to**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi in respect of letter No. 19043/SCMSC/DHC/2022 dated 28.10.2022.
2. The Officer In-Charge, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
3. Sh. Chandra Bose, Presiding Officer, Special Court (NI Act), Central District, Tis Hazari Courts, Delhi.
4. PS to the undersigned.
5. The Official concerned.
6. The dealing official, Personal File, Administration Branch-I, Central District, Tis Hazari Courts, Delhi.
7. The dealing official, Leave Section, Accounts Branch, Room No. 114, Central District, Tis Hazari Courts, Delhi.
8. The dealing official, ACR Cell & Layers Seat, Central District, Tis Hazari Courts, Delhi.
9. The dealing official, Website Committee, Tis Hazari Courts with the direction to upload the order on the 'Employees Corner' (on Website).

Principal District & Sessions Judge (HQs)  
Tis Hazari Courts, Delhi

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